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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/16/2016

NAME OF THE PETITIONER(S) : S. Alagurajan

NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 11 otrs

UNDER SECTION : 241/242

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

P. RAJEN

REPRESENTATION BY WHOM

1) J. MANGAR
9063106987

RESPONDENT No: 11

Tharagot

2) K. RAMASAMY &
G. V. MOHAN KUMAR

Counsel for Respondent No: 7

G. J. M

3) Cibi Vishnu
T. v. P. Saivihari
Samuel Kumar

Counsel for
Petitioner

T. v. P. Saivihari

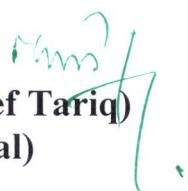
4) Kannan P.T
for Fox Meatal & Associates

Counsel for
Respondents No. 1-3, 8 and 9

Kannan

ORDER

Shri Sandeep Kumar, representing senior counsel for petitioner present. Shri P T Kannan, counsel representing R1 to R3, R8 to R9, Shri G V Mohan Kumar, counsel for R7 and Shri J Manogar, counsel for R11 present. Counsel for R11 filed vakalat with the consent of the previous counsel on record. Counsel for petitioner is directed to issue private notice to R5, R6, R10, and R12 and file proof of the same by way of an affidavit. Time extended at request. Put up on **13.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)